

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203

Appeal-212/252/ND/2020

CA-470 /C-V/ND/2020

IN THE MATTER OF:

Ram Prakash Gupta, Ex- Director-Cum- Shareholder (Applause Packaging Private Limited)

....Applicant

Vs.

ROC, NCT of Delhi & Haryana

.....Respondent

SECTION

U/s 252 IBC Code 2016

Order delivered on 24.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Anand

For the Respondent

: Mr. Alok for RoC, Ms. Easha Kadian for IT Deptt.

ORDER

Arguments heard. Reserved for orders.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)